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Administrative Service (Pay) Rules, 1954.

(viii) Notification G.S.R. No. 843, dated the 23rd July, 1960, publishing the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1960.

[Placed in Library. See No. LT-2267|60.]

AMENDMENTS IN THE INDIAN POLICE SERVICE (PAY) RULES, 1954

Shri B. N. DATAR: Sir, I also beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs publishing certain amendments in Schedule III to the Indian Police Service (Pay) Rules, 1954:—

(i) Notification G.S.R. No. 840, dated the 25th July, 1960.

[Placed in Library. See No. LT-2267|60.]

(ii) Notification G.S.R. No. 841, dated the 25th July, 1960.

[Placed in Library. See No. LT-2251|60.]

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE COMPANIES (AMENDMENT) BILL, 1959

SHRI KHANDUBHAI K. DESAI (Gujarat): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Companies Act, 1956.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE COMPANIES (AMENDMENT) BILL, 1959

Shri KHANDUBHAI K. DESAI (Gujarat): Sir, I beg to lay on the Table a copy of the evidence given before the Joint Committee of the Houses on the Bill further to amend the Companies Act, 1956.

LEAVE OF ABSENCE TO SHRI TARA SHANKAR BANERJEE

MR. CHAIRMAN: I have to inform Members that the following letter dated the 28th July, 1960, has been received from Shri Tara Shankar Banerjee:

"I am extremely sorry to approach you for leave for being absent in the coming Rajya Sabha Session, which is only the second session in my Parliamentary life. I have been laid up with Coronary attack since last two weeks and have been advised by my physician to take at least two months' complete rest. So I hope, Sir, that you will be kind enough to grant me leave of absence for a period of two months from 1. August 1960.

I also request your permission to join the current session later if I am better."

Is it the pleasure of the House that permission be granted to Shri Tara Shankar Banerjee for remaining absent from all meetings of the House during the current session?

(No hon. Member dissented.)

Mr. CHAIRMAN: Permission toremain absent is granted,